

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL
COMPANY LAW TRIBUNAL, HELD ON 21.09.2020 AT 10.30 AM. THROUGH VIDEO
CONFERENCING:

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/458/2019 IN
PETITION NUMBER : CP/193/IB/2018
NAME OF THE PETITIONER(S) : SUNDARESAN NAGARAJAN RP (P DOT G
CONSTRUCTIONS PVT LTD)
NAME OF THE RESPONDENT(S) : V LINGARAJ
UNDER SECTION : Sec 66 & 45 of IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL
COMPANY LAW TRIBUNAL, HELD ON 21.09.2020 AT 10.30 AM. THROUGH VIDEO
CONFERENCING:

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/460/2019 IN

PETITION NUMBER : CP/193/IB/2018

NAME OF THE PETITIONER(S) : SUNDARESAN NAGARAJAN RP (P DOT G
CONSTRUCTIONS PVT LTD)

NAME OF THE RESPONDENT(S) : A VIVEK

UNDER SECTION : Sec 60 of IBC 16

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI**

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21.09.2020 AT 10.30 AM. THROUGH VIDEO CONFERENCING:

**PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL**

APPLICATION NUMBER : MA/467/2019 IN
PETITION NUMBER : CP/193/IB/2018
NAME OF THE PETITIONER(S) : SUNDARESAN NAGARAJAN RP (P DOT G CONSTRUCTIONS PVT LTD)
NAME OF THE RESPONDENT(S) : AHMED ALI & 2 ORS
UNDER SECTION : Sec 66 of IBC 16

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21.09.2020 AT 10.30 AM. THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/472/2019 IN
PETITION NUMBER : CP/193/IB/2018
NAME OF THE PETITIONER(S) : SUNDARESAN NAGARAJAN RP (P DOT G CONSTRUCTIONS PVT LTD)
NAME OF THE RESPONDENT(S) : S JAGADESAN & ORS
UNDER SECTION : Sec 60 of IBC 16

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

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19 MA/458/2019 in CP/193/IB/2017
20 MA/460/2019 in CP/193/IB/2017
21 MA/467/2019 in CP/193/IB/2017
22 MA/472/2019 in CP/193/IB/2017

ORDER

Learned Counsel for RP/Applicant Mr. Ravi Rajagopalan, Advocate is present through video conferencing mode. However, none present for the Respondents.

It is brought to the notice of this Tribunal by the Learned Counsel for the RP / Applicant that despite intimation to Counsel for the Respondents of today's hearing they have not chosen to appear in relation to today's hearing despite sharing the Whatsapp message none of the Respondents are present. However, it is represented by Learned Counsel for the Applicant that pleadings are complete.

In the circumstances a last and final opportunity is given to the Respondents to put in their appearance on the next date of hearing which is fixed on **04.11.2020** failing which this Tribunal will be constrained to proceed with the matter in the absence of the Respondents. A copy of this order be communicated to Learned Counsel for the Respondents through **the Registry** to enable the Counsel for Respondents to be present on the next date of hearing. Post this matter on **04.11.2020**.


-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

ghk